(b) if the answer to part (a) above be in the affirmative, whether it is also a fact that the disease has not yet been diagnosed by any doctor and that no remedy has yet been found for it; and

(c) if so, what steps have Govern ment already taken and propose to take to diagnose the disease and find a remedy for it?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAH): (a) to (c) A statement giving the requisite information is laid on the Table of the Sabha.

#### STATEMENT

(a) There is an epidemic of a dengue-like illness in Madras' City. Though there has been a very large number of cases, no death has so far been reported from this disease.

(b) The disease is caused by a virus known as chikungunya virus and is transmitted by *aedes aegypti* mosquitoes. The disease is generally associated with severe pain particularly in joints. There is no specific treatment *so* far found for the disease.

(c) A team of experts from the Virus Research Centre, Poona, visited several hospitals in Madras City and has isolated the virus associated with the disease and also identified it.

The State Government have been advised to take by anti-aedes measures.

## ECONOMY ON IRRIGATIOK AN» POWER PROJECTS

•375. SHRI M. C. SHAH: Will the Minister of IRRIGATION ANB POWER be pleased to state:

(a) whether in view of the recom mendations of the Finance Ministry to effect economy in expenditure, the Irrigation and Power Ministry have decided to have any cut in expendi ture on irrigation and power projects, included in the current plan; and

(b) if so, to what extent?

#### to Questions

THE MINISTER OF IRRIGATION AND POWER (DR. K. L RAO) : (a) and (b) The efforts for economy initiated by the Ministry of Finance relate to expenditure of the Central Ministries. The budget estimates of the Ministry of Irrigation and Power provides for the Damodar Valley Scheme, the Farakka Barrage Project and the Trisuli HydrosElectric project, j Na cut is proposed *to* be effected in the provisions for these schemes.

## SEARCH OF THE HOUSE OF FILM ACTRESS VYJAYANTIMALA

♦376. SHRI G. M. MIR: Will the Minister of FINANCE be pleased tft state:

(a) whether it is a fact that officials of the Enforcement Directorate searched the house of film actress Vyjayanti-mala in Alwarpet on 6th September, 1964; and

(b) if so, whether any document has been seized from her poesesfsion?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The Enforcement Directorate of Foreign Exchange Regulations searched the house of Miss Vyjayantimala at Madras on the 4th and 5th September, 1964.

(b) Yes, Sir.

#### HBMAVATI PROJECT rx Mysore Stat\*

377. SHRI C. M. POONACHA: WiM the Minister of IRRIGATION ABB POWER be pleased to state:

(a) whether the Hemavati Project to construct a high-level Dam acroee the Hemavati river in Mysore State approved been finally by hag the Central implementa Government for tion; <sup>,rrl</sup>wi!

(b) the estimated cost of the Project;

(d) the area that is likely to be benefited by this Project?

THI MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir.

(b) to (d) These details would be known after the project report is finalised.

#### **SLUM CLEARANCE SCHBMB**

\*378. SHRI SHERKHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of the States where the Slum Clearance Scheme has so far been launched and the amount of Central assistance sanctioned to each such State during the last 3 years; and

(b) whether the Government of Mysore have sought any assistance from the Central Government for the sluim clearance programme in Bangalore, and if so, what is the extent of assistance given by the Centre to the Mysore State?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) A statement is placed on the Table of the Sabha.

(b) Projects under the Slum Clearance Scheme are sanctioned by the Sta)te Governments and funds for the projects are also disbursed by them directly to the construction agencies. Central assistance aggregating Rs. 27-887 lakhs has so far been released to the Government of Mysore for construction of 5,179 dwelling units at an approved cost of Rs. 86-16 lakhs. These include 3,463 dwelling units at  $a_n$  approved cost of Rs. 57-07 lakhs in Bangalore City.

# STATEMENT

States in which the Slum Clearance Scheme is in force and the amounts of Central assistance sanctioned to each State in the last three years.

(Rs. in lakhs.)

	Name o	f State	Central assistance sanctioned in the last three years (1961-62 to 1963-64)
	Andhra	Pradesh	14.08

Assam	2.54
Bihar	418
Gujarat	19.55
Kerala	1.
Madhya Pradesh	14.08
Madras	84.42
Maharashtra	182.1 <b>6</b>
Mysore	5.00
Orissa	9.11
Punjab	18.75
Rajasthan	4.95
Uttar Pradesh	41.84
West Bengal	83.83
	485.91
Union Territories:	· 's
Delhi (including	
J. J. Removal Scheme)	739.26
Tripura	1.22

740.48

# राष्ट्रीय स्वास्थ्य योजना 👘 🚕 🖄

\*३७१. भी भगवत नारायण भागंदः क्या स्वास्थ्य मंत्री यह बताने की क्रुपा करेंगी कि :

(क) क्या सरकार ने राष्ट्रीय स्वास्थ्य योजना को चाल् करने का कोई कमिक कार्यक्रम बनाया है ; स्रौर

(ख) यदि हां, तो उसका अयोरा∴ «WT¦ ?